

**HIGH COURT OF SIKKIM**  
**GANGTOK**

No. 309/HCS

Dated: 13/09/2017

**OFFICE ORDER**

Hon'ble the High Court is hereby pleased to post Ms. Jwala D. Thapa, Civil Judge –cum- Judicial Magistrate, Soreng Sub- Division, West Sikkim to hold Court at Gangtok, East Sikkim. She shall take up cases as allotted by the High Court, with immediate effect until further orders.

She shall avail of the Court room and services of the ministerial staff of the District & Sessions Court (Special Division –II) at Gangtok.

Consequently, Ms. Subarna Rai, Chief Judicial Magistrate –cum- Civil Judge (West) at Gyalshing is placed in additional charge of the court and office of Civil Judge –cum- Judicial Magistrate, Soreng Sub- Division, West Sikkim with a direction to hold Court at Soreng Sub- Division, West Sikkim in the last week of every month in addition to her own duties until further orders.

By order,

*Sd/-*  
*(N.G. Sherpa)*  
**REGISTRAR GENERAL**

Memo No. : V(58)/Confdl./HCS/ 5996-033

Date: 13/09/2017

Copy to:-

1. Ms. Jwala D. Thapa, Civil Judge –cum- Judicial Magistrate, Soreng Sub- Division, West Sikkim.
2. Ms. Subarna Rai, Chief Judicial Magistrate –cum- Civil Judge (West) at Gyalshing.
3. The Joint Registrar–cum-Sr. Judgment Writer/PPS to Hon'ble the Chief Justice, High Court of Sikkim, Gangtok.
4. The PPS to Hon'ble Judge, High Court of Sikkim, Gangtok.
5. The P.S to Hon'ble Judge, High Court of Sikkim.
6. The Advocate General, Office of the Advocate General, Government of Sikkim, Gangtok.
7. The Additional Advocate General, Office of the Advocate General, Government of Sikkim, Gangtok.
8. The Chief Secretary, Government of Sikkim, Gangtok.
9. The Additional Chief Secretary–cum-Principal Secretary, Home Department, Government of Sikkim, Gangtok.
10. The District & Sessions Judge (West) at Gyalshing.
11. The District & Sessions Judge (North) at Mangan.
12. The District & Sessions Judge (East) at Gangtok.
13. The District & Sessions Judge (South) at Namchi.
14. The District & Sessions Judge (Spl. Div.-I)I/C at Gangtok.
15. The District & Sessions Judge (Spl. Div.-II)I/C at Gangtok.
16. The Legal Remembrancer-cum- Law Secretary, Law Department, Government of Sikkim, Gangtok.

17. The Chief Judicial Magistrate-cum- Civil Judge (South) at Namchi.
18. The Chief Judicial Magistrate-cum- Civil Judge (North) at Mangan.
19. The Chief Judicial Magistrate-cum- Civil Judge (East)I/C at Gangtok.
20. The Civil Judge-cum- Judicial Magistrate (South)I/C at Namchi.
21. The Civil Judge-cum- Judicial Magistrate (North) I/C at Mangan.
22. The Civil Judge-cum- Judicial Magistrate (West)I/C at Gyalshing.
23. The Civil Judge-cum- Judicial Magistrate (East) at Gangtok.
24. The Civil Judge-cum- Judicial Magistrate, Chungthang Sub-Division, North Sikkim.
25. The District Magistrate (East) at Gangtok.
26. The District Magistrate (West) at Gyalshing.
27. The District Magistrate (North) at Mangan.
28. The District Magistrate (South) at Namchi.
29. The Special Secretary, Sikkim State Legal Services Authority, Development Area, Gangtok.
30. The Special Secretary, Home Department, Government of Sikkim for publication in Government Gazette.
31. The General Secretary, Bar Association of Sikkim, Gangtok.
32. The General Secretary, High Court Bar Association, Gangtok.
33. The General Secretary, Namchi Bar Association, South Sikkim, Namchi.
34. All Section In-charge, High Court of Sikkim, Gangtok.
35. The Computer Cell, High Court of Sikkim, Gangtok.
36. Notice Board,
37. Guard file &
38. File.

  
13-09-2017  
**REGISTRAR**